RAJYA SABHA

Tuesday, the 9th August, 2016/18th Sravana, 1938 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

REFERENCE BY THE CHAIR

MR. CHAIRMAN: Hon. Members, today, the 9th of August 2016, marks the 74th Anniversary of the historic day on which Mahatma Gandhi, the Father of the Nation, launched the 'Quit India Movement', in the year 1942. The clarion call of 'Do or Die' given by Mahatma Gandhi led to an upsurge of nationalistic sentiments and heralded the attainment of independence.

On this solemn occasion, we pay our humble and respectful homage to all those martyrs who laid down their lives and underwent immense sufferings for the cause of our freedom. The day is a reminder to us to cherish the gift of freedom handed down to us by those brave men and women and reaffirm our commitment to uphold the sovereignty, integrity, unity and diversity of our country. It also exhorts us to draw inspiration from the words and deeds of our freedom fighters to unitedly face the challenges of the changing times and do our bit to ensure inclusive economic development and growth for all strata of society and realise the long cherished dream of a fully developed India.

I request Hon. Members to rise in their places and observe silence as a mark of respect to the memory of the martyrs.

(Hon. Members then stood in silence for one minute)

श्री मधुसूदन मिस्री (गुजरात)ः सर, RSS और हिन्दू महा सभा ...(व्यवधान)...

(MR. DEPUTY CHAIRMAN in the Chair)

PAPERS LAID ON TABLE

Report and Accounts (2014-15) of the Central Council for Research in Ayurvedic Sciences, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

2 Papers laid on

- (a) Annual Report of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2014-15.
- (b) Annual Accounts of the Central Council for Research in Ayurvedic Sciences, New Delhi, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 3711/16/15]
- I. Notifications of the Ministry of Finance
- II. Report and Accounts (2015-16) of NABARD, Mumbai and related papers
- III. Report and Accounts (2016) of Deposit Insurance and Credit Guarantee Corporation and related papers
- IV. Report and Accounts (2015-16) of various Banks and related papers
- V. Report and Accounts (2015-16) of various Banks and Life Insurance Corporation of India and related papers
- VI. Report and Accounts (2014-15) of NHB, New Delhi and related papers along with Report of Public Sector Banks

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Sir, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. S.O. 1641 (E), dated the 4th May, 2016, regarding establishment of one more Debts Recovery Tribunal at Ernakulam to be known as Debts Recovery Tribunal-2, Ernakulam, in the State of Kerala with effect from the 9th day of May, 2016 and specifying the areas of jurisdictions of the Debts Recovery Tribunal at Ernakulam, Kerala, under sub-section (3) of Section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993.

[Placed in Library. See No. L.T. 5183/16/16]

 (ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. PFRDA/12/RGL/139/1, dated the 17th June, 2016 publishing the Pension Fund Regulatory and Development Authority (Retirement Adviser) Regulations, 2016, under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library. See No. L.T. 5175/16/16]